

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

1
16

ORDER SHEET

APPLICATION NO. 112 OF 97

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

26/7/2001

Mr S.N. Trivedi, Counsel for Applicants.
Mr. Ravi Bhansali, Counsel for Respondents.

After hearing the learned
counsel for applicants for some time,
he submitted that his client has filed
one Contempt Petition before the Hon'ble
Supreme Court and in these circumstances,
applicants seek permission to withdraw
this application subject to the outcome
before the Hon'ble Supreme Court.

By recording the above submission
of learned counsel for applicants, the
original application is dismissed as withdrawn.
No costs.

A. P. NAORAYE
Adm. Member

(B. S. RAKOTE)
Vice Chairman

Part II and III destroyed
in my presence on 16.6.2007
under the supervision of
section officer (J.) as per
order dated 13.3.07
NGN 4
Section officer (Record)

Copy of O.A.R.M.A
order and sent to
counsel for applicants
IND 332
at 10/8/2001

A.D. for
with 24/8